पटना उच्च न्यायालय, पटना
PATNA HIGH COURT, PATNA

NOTICE

No.70/R&A **Dated: 03rd September, 2026**

In continuation to this Court's Tender Notice No. PHC/R&A/60/2026 as well as Court's Notice No.66/R&A dated 27.08.2026, it is hereby informed to all concerned that the Pre-Bid meeting scheduled on 01.09.2026 from 11:30 am was **deferred** due to some unforeseen reasons.

The aforesaid pre-bid meeting shall now be held on **08th September, 2026** from **12:00 noon** in **"Court Room No.101 of the Centenary Building of the Court"**. The interested/ participating Agency(ies) must adhere to following instructions:

a) Interested Agency(ies) may again confirm their participation through e-mail at recappt.tender-bih@gov.in till 07th September, 2026.

b) Interested Agency(ies) who had not submitted any query earlier, may also submit their queries/ clarification in brief through e-mail till 05th September, 2026 for facilitating the topic of discussion during the pre-bid meeting.

c) Entry in the Court's premises is allowed through **Gate No.5** only.

d) A maximum of two authorized personnel from each participating agency(ies) are allowed to attend the pre-bid meeting. They must carry their official identity proof and authorization letter from their firm with their names in it, for displaying when demanded for verification purposes.

e) Non-participation in pre-bid meeting shall not disqualify any agency/ firm from participating in the tender.

f) The resolutions of the Sub-Committee in respect of queries/clarification of the participating agencies shall be published as corrigendum to the Request for Proposal (*in short RFP*) and shall form integral part of the RFP whereas the other terms and conditions shall remain unaffected and unchanged.

g) Clarification and explanation made out during pre-bid meeting shall purely be for understanding the various terms and conditions of the RFP.

By order of the Court
Sd/-
Registrar General